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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART VII.

Advertisements and Notices, etc.

THE ORISSA GAZETTE.

NOTICE.

From the 1st April 1936, the subscription to the *Government Gazette* will be at the following rates payable in advance:—

No. of Parts.	Annual Subscription without postage.	Annual Subscription with postage.
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RATES OF ADVERTISEMENTS IN PART VII.

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Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette*, Gulzarbagh, Patna", and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home, Revenue and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for, unless the order distinctly states that it is to be continued until further instructions.

All Notifications and other matters intended for publication in *The Orissa Gazette* should reach the Publisher's Office on the preceding Wednesday, to ensure appearance in that week's Gazette.

R. A. DUNCAN,

Publisher, The Orissa Gazette.

WANTED

Candidates for appointment to the Orissa Medical Service during the year 1936.

The candidates must be graduates of an Indian University, be registered medical practitioners and must not be over 28 years of age. Applications should be made to the undersigned by the 30th June 1936, in the form given below, with a certificate of character from the Principal of the Medical College from which he qualified, diploma in original, evidence of age, health certificate from a Civil Surgeon in the form prescribed in rule 57 of the Bihar and Orissa Service Code, domicile certificate in original from the District Magistrate, if the candidate claims to be a domiciled inhabitant of the province.

Any academic distinction obtained during the medical curriculum may be forwarded together with the marks, obtained by the candidates at the final M.B., B.S. examination duly authenticated by the College authorities.

Only natives or domiciled inhabitants of Orissa are eligible. Any attempt on the part of a candidate to enlist support for his application through persons of influence is liable to disqualify him for appointment. No guarantee for appointment can be given to a selected candidate, but if appointed he will be on probation for one year and will be confirmed after that period if his work is satisfactory.

Applications received after the date specified above will be rejected.

Form of application.

1. Name of candidate in full.....
2. Postal address in full.....
3. Father's name.....
4. Date and place of birth.....
5. Names and appointments held under Government
of any of the applicant's family.....
6. Names of institutions in which educated.....
7. University qualifications and academical dis-
tinctions.....
8. Nationality.....
9. Caste.....
10. Home district.....
11. Date of admission, Medical College.....
12. Year in which the M. B. examination was passed.....

G. VERGHESE, MAJOR, I.M.S.,

Director of Health and Prisons Services,
Orissa.

CUTTACK: 2nd June 1936.

[3-2-26-6-1936.]

WANTED

Two temporary sub-inspectors of schools, one for Cuttack and another for Sambalpur, in the lower division of the Subordinate Educational Service.

Qualifications: Trained graduates fit for outdoor work. For the post of the sub-inspector of schools in Sambalpur district, preference will be given to a trained graduate who possesses a working knowledge of Hindi.

Applications in candidates' own handwriting, with copies of testimonials, should be submitted to the District Inspectors of schools, Cuttack and Sambalpur, before the 20th of June 1936.

None need apply who is not a native of, or domiciled in, the province of Orissa. Candidates should state their age, home district and previous experience in the teaching or inspecting line.

The candidates selected will have to join their posts in the first week of July 1936.

S. RAY,

*Divisional Inspector of Schools,
North Orissa.*

CUTTACK: 4th June 1936.

[2—2—19-6-1936.]

WANTED

For the Cuttack municipality a Town Supervisor on a monthly salary of Rs. 85 plus Rs. 7-8-0 as cycle allowance (or Rs. 25 as motor cycle allowance) with prospects of promotion to a time-scale pay of Rs. 85—8—125.

Qualifications required: An Upper Subordinate with experience of Public Health Engineering. Preference will be given to those who have got previous experience of municipal work.

Applications should be addressed to the Executive Officer, Cuttack municipality, so as to reach him on or before the 25th June 1936.

NOTE 1.—Candidates must be either natives of or domiciled in the province of Orissa.

NOTE 2.—Copies of certificates and testimonials should be attached to the application.

NOTE 3.—Candidates should state their age in the application.

The selected candidate will have to join in the first week of July 1936.

B. N. MISRA (RAI BAHADUR),

*District Magistrate in charge of the
Cuttack Municipality.*

CUTTACK: 3rd June 1936.

[2—2—19-6-1936.]

GOVERNMENT OF ORISSA.

HOME DEPARTMENT.

NOTICE.

A competitive examination will be held in Delhi on Monday, 19th October 1936, and subsequent days for entry to the Indian Military Academy, Dehra Dun, in the term beginning on the 1st February 1937 and also for entry to the Royal Indian Navy.

2. The examination will be a combined one for the purpose of filling vacancies in the Indian Military Academy and the Royal Indian Navy. A candidate may apply to be admitted to the examination for both or either.

3. A candidate who desires to appear at the examination must submit his application in the prescribed form with the necessary documents on or before the 1st July 1936 in accordance with the instructions given on that form.

4. Copies of the Rules and the Application Form, etc., may be obtained from the District Officers in the province.

P. T. MANSFIELD,

*Chief Secretary to the Government of
Orissa.*

10th June 1936.

IN THE COURT OF THE MUNSIF,
BALASORE.

TITLE SUIT NO. 197 OF 1936 (CLASS I).

Kailash Chandra Karan—Plaintiff

versus

Sadananda Das and others—Defendants.

NOTICE.

Whereas the abovenamed plaintiff has brought a suit in this court against the above defendants on behalf of *Sarbasadharan*, in respect of the disputed northern portion measuring A. 0—09 dec. in area of last settlement plot no. 1734 (*Sarbasadharan Rasta*) in mauza Namkana, mahal Barbatia, tauzi nos. 1449 and 1450, pargana Nampochour, district Balasore, for a declaration that the above disputed property is a part and parcel of last settlement plot no. 1364, khata no. 450 in the aforesaid mauza and mahal, etc., his homestead land.

It is hereby notified that any one having any interest for or against this declaration may enter appearance in the suit on 26th June 1936, the date fixed for this suit.

J. MOHANTY,

Munsif.

BALASORE: 6th/9th June 1936.

WANTED

Two stenographers for the Orissa Secretariat and another temporary stenographer for nine months.

Pay: Rs. 100—5—170. In addition the successful candidates may, if required, be permitted to draw an allowance for reporting Council proceedings during sessions. From among the candidates one or two may be offered appointments in lower posts as stenotypists on a pay of Rs. 40—60 (on a scale to be decided by the Orissa Government) plus a shorthand allowance of Rs. 40.

Apply stating age, qualifications, speed in stenography and typewriting, home district, with testimonials before the 24th June 1936 to the Assistant Secretary, Development Department, Cuttack.

Candidates chosen to undergo a test at the Cuttack Secretariat will be informed.

Appointments not restricted to Oriyas or persons domiciled in Orissa.

P. C. MAHANTY,

*Assistant Secretary to Government,
Education, Health and Local Self-
Government Department, Cuttack.*

11th June 1936.

GOVERNMENT SECONDARY AND
TRAINING SCHOOL FOR WOMEN,
BERHAMPUR (GANJAM DISTRICT).

Applications are invited from Telugu candidates only for admission in July 1936 into the Government Secondary and Training School for Women, Berhampur.

Students will be admitted into the Higher Elementary Grade Preparatory class alone.

Those who do not hold the III Form or the VIII Standard Certificates but who can

reasonably be expected to qualify themselves for admission into Higher Elementary Grade Training Class after a year's study will be admitted into the class mentioned above.

The period of training in the case of these students will be three years.

Candidates who do not satisfy the condition of age limit under rule 113(2) of the Madras Educational Rules will not be selected. The age must not be less than 14 years and must not exceed 25 years or in the case of candidates who have been employed as teachers in recognised schools for not less than three years, 35 years.

Applications for admission in the prescribed form duly countersigned by the President of a district board, Chairman of a municipal council or a Manager of a recognised school, with a definite promise of appointment immediately after training should be sent through the Sub-Assistant Inspectress of Schools concerned so as to reach the undersigned on or before 25th June 1936.

Applications not accompanied by general educational certificates and certificates of conduct will not be considered.

The address of the candidate should be clearly given in the application.

The selected candidates will be on probation for a period of first 50 working days and their retention after this period will depend on the progress shown by them.

Christian candidates are not admitted into the class and hence they need not apply.

H. KAVERI BAI,

*Headmistress, Government Secondary
and Training School for Women.*

BERHAMPUR: 2nd June 1936.